

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-17-2020.

Mr. Manas Krishna T.K.

... Applicant.

Versus

State

... Respondent.

Shri K. Poulekar, Advocate for the Applicant.

Shri Gaurish Nagvenker, Addl. Public Prosecutor on behalf of the State.

Coram : Nutan D. Sardesai. J.

Dated : 10th July, 2020

P.C.:

Shri Gaurish Nagvenker, learned Addl. Public Prosecutor submits that he would take appropriate instructions and file his reply within two weeks.

2. He shall serve a copy of the reply in advance by email.
3. Stands over on 24.07.2020.

Nutan D. Sardesai, J.

MF/-